IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

(CA)-(CAA)-60(PB)/2017

IN THE MATTER OF:

M/s. Redcube Marketing Solutions (P) Ltd and SP Guide Publications (P) Ltd.

... PETITIONER

SECTION:

Under Section 230-232

Order delivered on 28.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

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For the Respondent

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ORDER

Learned Counsel for the petitioner is present and heard including that of clarification regarding appointed date.

Order reserved.

(R. VARADHAKAJAN) MEMBER (JUDICIAL)

Surjit 28.8.2017